

which they have earned lakhs of rupees with the result that when the information was given to all the rest of the people, their stocks fell in value and they have suffered heavy losses on that account?

Shri Lal Bahadur Shastri: The hon. Member may be right, but I would request him and other Members to keep their judgment in suspense for the time being because this matter is already being enquired into and looked into.

Mr. Deputy-Speaker: Next question.

Shri P. R. Patel rose—

Mr. Deputy-Speaker: Shri Patel is also included, I think, in the list of Members to whom an appeal has been made to keep their judgment in suspense!

Shri P. R. Patel: Sir, as the question.....

Mr. Deputy-Speaker: Hon. Member is entering into an argument. Next question.

Motor Cycle Factory in Mysore

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*837. { Shri Shivananjappa:
Shri P. C. Borooah:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a Motor Cycle Factory is going to be set up in Mysore;

(b) if so, when; and

(c) the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). One scheme for the establishment of a factory in Mysore city for the manufacture of Motor Cycles in collaboration with a Czechoslovakian firm has been approved in principle. The details of the project are still under consideration.

Shri Shivananjappa: May I know the estimated capacity of the plant and the estimated total investment?

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Shri Manubhai Shah: The estimated capacity will be up to about 15,000 in the final phase. It is about 6,000 to begin with. The total investment will be about Rs. 2 crores to Rs. 3 crores.

Shri Shivananjappa: May I know whether a portion, if not the entire thing, will be manufactured here, instead of only assembling them?

Shri Manubhai Shah: The policy in the last three years has been not to allow any assemblage of any industrial undertaking. It should start from the basic stage and in this particular case we have stipulated that the motor cycles must be wholly indigenous within three years.

Shri Muhammed Elias: May I know whether it is a fact that the applications made by some factories with regard to some schemes for manufacturing auto-cycles and motor cycles in West Bengal have been rejected and, if so, why they were rejected?

Shri Manubhai Shah: One or two firms recently submitted...

Mr. Deputy-Speaker: This pertains to Mysore, and not to West Bengal.

Shri Muhammed Elias: It is about motor-cycles. The Minister is ready to answer.

Mr. Deputy-Speaker: In Mysore. I am sorry. Next question.

Re. Q. No. 842

Shri Hem Barua: Sir, Question No. 842 may be taken up as a special case. We are in the last five minutes of the Question Hour. We have been following this procedure of late.

Mr. Deputy-Speaker: Is mere writing enough? Is not the consent of the Speaker also required for that? That is not given, and therefore, I had called the next question.

Export of Plastic Goods

*838. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that India is in a position to export plastic goods;